

THE HYDERABAD STATE APPROPRIATION
ACT, No. XXIII of 1952.

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***THE HYDERABAD STATE APPROPRIATION
ACT, 1952.**

No. XXIII OF 1952.

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1953.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1953; Preamble.

It is hereby enacted as follows :—

1. (1) This Act may be called the Hyderabad State Appropriation Act, 1952. Short title and commencement.

(2) It shall come into force at once

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 4 of the Schedule amounting in the aggregate to the sum of rupees forty-seven crores and ten thousand towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March, 1953, in respect of the services specified in column 2 of the Schedule. Issue of Rs. 47,00,10,000 out of the Consolidated Fund of the State of Hyderabad for the year ending on 31st day of March, 1953.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1953. Appropriation.

SCHEDULE
(See Sections 2 & 3)

Srl. No.	Services & purposes	Heads of Accounts	Sums Not Exceeding		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4		
1	Land Revenue ...	7-Land Revenue ...	1,22,41,000	...	1,22,41,000

SCHEDULE

(SEE SECTIONS 2 & 3)

Srl. No.	Services & purposes	Heads of Accounts	SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4		
2	State Excise Duties ..	8-State Excise Duties.	78,31,000	...	78,31,000
3	Stamps ..	9-Stamps ..	2,84,000	...	2,84,000
4	Forest ..	10-Forest ..	26,36,000	...	26,36,000
5	Registration ..	11-Registration ..	3,68,000	...	3,68,000
6	Charges on account of Motor Vehicles Acts.	12-Charges on account of Motor Vehicles Acts.	12,00,000	...	12,00,000
7	Other Taxes and Duties.	13-Other Taxes and Duties.	42,85,000	...	42,85,000
8	Irrigation Works ..	XVII-Irrigation, etc. Works for which Capital Accounts are kept— <i>Deduct</i> working Expenses.	12,89,000	...	12,89,000
9	Other Revenue Expenditure financed from ordinary Revenues: Irrigation Works: (1) Works for which no Capital Accounts are kept.	18-Other Revenue Expenditure financed from ordinary Revenues: Irrigation Works: (1) Works for which no Capital Accounts are kept.	52,82,000	...	52,82,000
10	Interest on Debt and other obligations.	22-Interest on Debt and other obligations.	...	81,22,000	81,22,000
11	General Administration.	25-General Administration.	71,72,000	2,71,000	74,43,000
12	Administration of Justice.	27-Administration of Justice.	35,53,000	9,24,000	44,77,000
13	Jails & Convict Settlements.	28-Jails & Convict Settlements.	27,51,000	...	27,51,000
14	Police ..	29-Police ..	2,66,91,000	...	2,66,91,000
15	Scientific Departments.	36-Scientific Departments.	6,63,000	...	6,63,000
16	Education ..	37-Education ..	3,78,98,000	...	3,78,98,000
17	Medical ..	38-Medical ..	90,05,000	...	90,05,000
18	Public Health ..	39-Public Health ..	45,35,000	..	45,35,000
19	Agriculture ..	40-Agriculture ..	65,72,000	...	65,72,000
20	Veterinary ..	41-Veterinary ..	14,80,000	...	14,80,000
21	Co-operation ..	42-Co-operation ..	17,55,000	...	17,55,000
22	Industries & Supplies	43-Industries & Supplies.	16,91,000	...	16,91,000

SCHEDULE—(Contd.)

(SEE SECTIONS 2 & 3)

Srl. No.	Services & purposes	Heads of Accounts	SUMS NOT EXCEEDING		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
1	2	3	4		
23	Miscellaneous Departments.	47-Miscellaneous Departments.	40,05,000	...	40,05,000
24	Civil Works ...	50-Civil Works ...	1,71,98,000	...	1,71,98,000
25	Other Revenue Expenditure connected with Electricity Schemes.	52-A-Other Revenue Expenditure connected with Electricity Schemes.	18,000	...	18,000
26	Territorial & Political Pensions.	54-A-Territorial & Political Pensions.	20,35,000	...	20,35,000
27	Superannuation Allowances & Pensions.	55-Superannuation Allowances & Pensions.	1,80,55,000	3,20,000	1,83,75,000
28	Stationery and Printing.	56-Stationery and Printing.	27,13,000	...	27,13,000
29	Miscellaneous ...	57-Miscellaneous ...	40,66,000	1,60,87,000	2,01,53,000
	Total Expenditure on (including Revenue Expenditure within	Revenue Account Expenditure & Capital Revenue Account).	18,72,72,000	2,57,24,000	21,29,96,000
30	Irrigation ...	68-Construction of Irrigation etc. Works.	3,73,81,000	...	3,73,81,000
31	Public Health ...	70-Capital Outlay on Improvement of Public Health.	22,03,000	...	22,03,000
32	Multi-purpose River Schemes.	80--Capital Outlay on Multi-purpose River Schemes.	93,04,000	...	93,04,000
33	Civil Works ...	81-Capital Account of Civil Works outside the Revenue Account.	64,01,000	...	64,01,000
34	Electricity Schemes ...	81-A-Capital Outlay on Electricity Schemes.	51,02,000	...	51,02,000
35	Road Transport Department.	82-B-Capital Outlay on Road Transport Scheme.	37,50,000	...	37,50,000
36	State Schemes connected with State Trading.	85-A-Capital Outlay on State Schemes of State Trading.	9,40,88,000	...	9,40,88,000
	Total Capital Expenditure.	Outside the Revenue account.	15,82,29,000	...	15,82,29,000
37	State Road Fund ...	State Road Fund ...	1,50,000	...	1,50,000
38	Loans & Advances by State Government.	Loans & Advances by State Government.	9,86,35,000	...	9,86,35,000
	Total Disbursements	under Debt Heads ...	9,87,85,000	...	9,87,85,000
	GRAND TOTAL		44,42,86,000	2,57,24,000	47,00,10,000

